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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/117/2016  
NAME OF THE PETITIONER(S) : M/s Comfort Intech Limited & 3 others  
NAME OF THE RESPONDENT(S) : M/s Ravi Kumar Distilleries Limited & 12 others  
UNDER SECTION : 397/398, 235(2) and 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	A.M. Sridharan	Counsel for Petitioners	Ananthan
2.	T.V.P. Saini for Kamal Agrawal	Counsel for Res	T.V.P. Saini

**ORDER**

Counsel representing both the parties present. At request of both the sides, time extended for final hearing. Put up on 09.01.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)